

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.11.2022 at 03.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE DR. DEEPTI MUKESH, MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Infinitas Energy Solutions Pvt Ltd

MAIN PETITION NUMBER : CP/558/IB/2017

(IA/MA) APPLICATION NUMBERS

MA/128/IB/2018; IA/1352/IB/2020; IA/363/CHE/2021; MA/2(CHE)/2022; IA/954(CHE)/2022

ORDER

a) MA/128/IB/2018

Ld. Counsel Mr. V.V.Sivakumar on behalf of the Counsel on record Mr. Vivek Menon appeared for the Applicant/ RP through video conferencing platform.

No documents are available from both sides on e-Portal.

Counsel for both Applicant and Respondent are directed to e-file all the pleadings within 2 weeks time from today.

b) IA/1352/IB/2020

Ld. Counsel Mr. V.V.Sivakumar on behalf of the Counsel on record Mr. A.L.Ganthimathi appeared for the Applicant through video conferencing platform.

No documents are available from both sides on e-Portal.

Counsel for both Applicant and Respondent are directed to e-file all the pleadings within 2 weeks time from today.

c) IA/363(CHE)/2021

Ld. Counsel Mr. V.V.Sivakumar appeared for the Applicant / Liquidator through video conferencing platform.

Only copy of the Reply for R3 is available and no documents for Applicant are available.

The Ld. Counsels for both sides are directed to e-file their respective documents within 2 weeks from today.

d) MA/2(CHE)/2022 and (e) IA/954(CHE)/2022

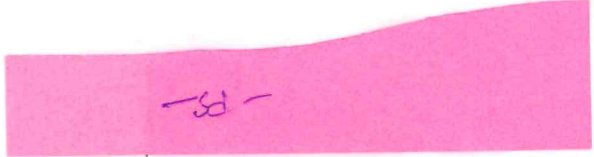
The representing Counsel Mr. V.V.Sivakumar appeared for the Applicant / Liquidator through video conferencing platform.

Pleadings completed in these matters.

List all these matters on 13.01.2023 for further hearing.

 - Sb -

**(SAMEER KAKAR)
MEMBER (TECHNICAL)**

 - Sb -

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Ts.